## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. No.53 of 1998

O.A. No.211 of 1997

Date of order: 6.11.1998

Present:

Hon'ble Mr. D. Purakayastha, Judicial Member

Uday Kumar Mondal, s/o Late Panchu Gopal Mondal of 185/1, Picnic Garden Road, P.S. Kasba, Calcutta-700 0039, and

Arun Kumar Naskar, s/o Shyamsundar Naskar at present residing at Ramrajatala Rly. Quarter No.T/20, Unit-III, P.O. G.I.P. Colony, District- Howrah

... Applicants

VS

- 1. Union of India, through the Secretary, Ministry of Railway, Rail Bhawan, New Delhi
- 2. The General Manager, South Estern Railway, Garden Reach, Calcutta-43
- 3. The Chief Personnel Manager, South EAstern Railway, Garden Reach, Calcutta-700 043
- 4. The Chief Commercial Manager, South Eastern Railway, 14, Strand Road, Calcutta-700 001
- 5. The Divisional Railway Manager, South Eastern Railway, Kharagpur Division, Kharagpur, District Midnapore
- 6. The Sr. Divisional Commercial Manager, South Eastern Railway, Kharagpur Division, Kharagpur District Midna pore,

... Respondents

For the Applicants: Mr. A.K. Gayen, counsel

For the Respondents : Mrs. B. Ray, counsel

## O R D E R

Mr. Gayen, learned counsel for the applicants submits that this miscellaneous application bearing No. 53/98 has become infructuous. So, he does not want to press this application. Accordingly, the M.A. is disposed of.

2. 0.A. 211/97 is admitted. The applicants are given liberty to file rejoinder, if any. The hearing is fixed on 25.1.1999.

MEMBER (J)